

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 409/MP/2024**

Subject : Petition under Section 79 of the Electricity Act, 2003 seeking pointed out the execution /implementation of the order dated 18.1.2024 in Petition No. 27/MP/2022.

Petitioner : SEIL Energy India Limited.

Respondent : APPCC and 3 others.

Date of Hearing : **19.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Vishrov Mukherjee, Advocate, SEIL  
Shri Yashawi Kant, Advocate, SEIL  
Shri Damodar Solanki, Advocate, SEIL  
Shri Sidhant Kumar, Advocate, AP Discoms  
Ms. Eksha Kashyap, Advocate, AP Discoms

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for hearing and accordingly, was adjourned.

2. The Petition will be listed for hearing on **25.3.2025**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**